

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2656

ANSWERED ON:10.12.2012

SOCIAL SECURITY FOR INDUSTRIAL WORKERS

Ganpatrao Shri Jadhav Prataprao;Patle Kamla Devi ;Rama Devi Smt. ;Toppo Shri Joseph

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a) the details of total number of workers working in Industrial establishments, Bricks Industry and Tea Gardens in different parts of true country;

(b) whether the Government has decided to extend social security scheme like Employees Provident Fund (EPF) and Employees State Insurance Corporation (ESIC), gratuity and pension facilities; to all such workers;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a): Statistics on workers working in Industrial Establishment, Brick Industry and Tea Gardens are not maintained centrally.

(b) to (d): Industrial Establishments, Bricks Industry and Tea Garden, are included in schedule-I of Employees' Provident Funds & Miscellaneous Provisions Act, 1952 and, therefore within the ambit of this Act. The social security benefits in the form of Provident Fund, Pension and Deposit-Linked Insurance are extended to all workers who are working in the covered establishments and enrolled as members.

While the Employees' State Insurance Scheme is applicable to Industrial Establishments, the same has already been extended to cover Brick Industries situated in Employees' State Insurance Corporation (ESIC) implemented area. However, there is no proposal with ESIC to extend benefit of Employees' State Insurance Act, 1948 to plantation workers in Tea Gardens.,

The Payment of Gratuity Act, 1972 is applicable to all the employees working in every factory, mine oilfield, plantation, port, Railway Company, shop or other establishment employing ten or more persons and is not applicable to employees of Central and State Governments who are governed by any other Act or by any rules providing for payment of gratuity.